No. 05 /Gaz/P.F./Superannuation/2019

Dated: 6-01-20

NOTIFICATION

Ms. Reena Singh Nag, officer of Delhi Higher Judicial Service and presently posted as Principal Judge, Family Courts, Shahdara, KKD shall stand retired from Delhi Higher Judicial Service in the afternoon of 30th April, 2020 on attaining the age of superannuation of 60 years.

It is certified that no vigilance/departmental proceedings under All India Services (Discipline & Appeal) Rules, 1969 is pending against Ms. Reena Singh Nag.

BY ORDER OF THE COURT

(Dinesh Kumar Sharma)
Registrar General

Endt. No. 107-115 /Gaz./P.F./Superannuation/2019 Dated: 6-01-20

Copy forwarded for information and necessary action to: -

1. All the District & Sessions Judges in Delhi.
2. The District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay and Accounts Officer concerned.
6. Officer concerned.
7. Personal file of the officer concerned.
8. CR dossier of the officer concerned.
9. Guard file.

(Krishan K. Sharma)
Joint Registrar (Gaz.-I)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2020/ 1937-1982 Dated, Delhi the 13 JAN 2020

Sub : Notification regarding superannuation of Ms. Reena Singh Nag, Officer of DHJS..

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officer Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Courts, New Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari/ DWarka Courts, Delhi.
7. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
8. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Ankur Jain)
Additional District Judge/
Officer In-charge(Judicial)
For District & Sessions Judge(HQs),
Delhi